

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M . Gurudas & 1
NAME OF THE RESPONDENTS : Hotel Guru Pvt Ltd & 6 Ors
UNDER SECTION : 241/242 of CA 2013

ORDER

Present: Ld. Counsel Shri. Vaidhiyanathan for the Petitioner.

Ld. Counsel Shri. Niranjan Rajagopalan for the Respondent No.
4 and 5.

Ld. Counsel Shri. Ashlin Christo for Respondent No. 7.

Ld. Counsel Shri. Sridhar for Respondent No. 2.

It is observed from the AOS that notices for R1, R2, R3 and R6 has not been served.

At this time, Ld. Counsel for R2 states that he is representing R2 and will file Vakalat on behalf of R2.

Let fresh notice be served on the remaining Respondents.

List the petition for hearing on **30.05.2024. (physical hearing)**

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)